

# REVISION OF THE DRUG PRICES CONTROL ORDER

\*379. SHRI K. P. SUBRAMANIA  
MENON :

SHRI THILLAI VILLALAN :

DR. Z. A. AHMAD :

Will the Minister of PETROLEUM AND CHEMICALS AND MINES & METALS be pleased to state:

(a) whether the Government of India have revised the Drug Prices Control Order recently;

(b) if so, what are the reasons therefor;

(c) whether it has come to Government's notice that a number of drug firms are circumventing the order through dubious ways like re-naming and re-labelling of their products and

(d) the details of the steps, if any, taken by Government to ensure that the revised order is implemented by the drug manufacturers?

THE MINISTER OF PETROLEUM AND CHEMICALS AND MINES AND METALS (DR. TRIGUNA SEN) : (a) Yes, Sir. The revised order called the Drugs (Prices Control) Order, 1970, was issued on the 16th May, 1970.

(b) To rationalise and to stabilise the prices of drugs at a reasonable level.

(c) No such instances have come to the notice of Government so far.

(d) Sufficient powers are vested under the provisions of the Order in the Central and State Governments to ensure the implementation of the Order. Government also propose to authorise Drug Controllers and Civil Supplies authorities in this behalf. A close watch is being kept on the situation and Government are prepared to meet any eventuality.

## MINERAL EXPLOITATION

\*380. SHRI BABUBHAI M. CHINAI : Will the Minister of PETROLEUM AND CHEMICALS AND MINES AND METALS be pleased to state:

(a) whether there is a proposal under Government's consideration to speed up mineral exploitation in the country; and

(b) if so, what are the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND MINES AND METALS (SHRI NITI RAJ SINGH CHAUDHARY) : (a) and (b) The proposals for speeding up mineral exploitation in the country, as finalised by the Government, are given in the Chapter on 'Industry and Minerals' of the Fourth Five-Year Plan which has since been laid on the Table of the House.

कर्जन रोड, नई दिल्ली का नाम बदला जाना

\*381. सरदार गुरचरण सिंह टोहड़ा : क्या स्वास्थ्य तथा परिवार नियोजन और निर्माण, आवास और नगर विकास मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि नई दिल्ली के कर्जन रोड का नाम बदल कर 'कस्तूरबा गांधी मार्ग' रख दिया गया है और इस नये नाम के बोर्ड आदि भी वहाँ लगा दिये गये हैं.

(ख) क्या यह भी सच है कि उसी सड़क पर एक सरकारो भवन है जो कर्जन रोड होस्टल कहलाता है।

(ग) क्या कर्जन रोड होस्टल का नाम भी बदल दिया गया है। और

(घ) यदि नहीं, तो उसके क्या कारण हैं ?

[ RENAMING OF CURZON ROAD, NEW DELHI

\*381. SARDAR GURCHARAN SINGH TOHRA : Will the Minister of HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT be pleased to state:

(a) whether it is a fact that the name of the 'Curzon Road' in New Delhi has been changed to 'Kasturba Gandhi Marg' and signboards etc. indicating the new name have also been put up there;

(b) whether it is also a fact that there is a Government building on the same road known as Curzon Road, Hostel;

(c) whether the name of the Curzon Road Hostel also has been changed; and

(d) if not, what are the reasons therefor?

स्वास्थ्य तथा परिवार नियोजन और निर्माण, आवास और नगर विकास मंत्री (श्री के० के० शह) :

(क) जी हाँ।

[ ] English translation.